

CONSTRUCTION OF NATIONAL HIGHWAYS
IN RAJASTHAN

210. **Shri Karni Singhji:** (a) Will the Minister of Transport be pleased to state whether Government have taken over or propose to take over any roads in Rajasthan as National Highways?

(b) If the reply to part (a) above be in the affirmative, what are the roads and their lengths?

(c) Are any new highways contemplated to be constructed in Rajasthan and particularly in the Bikaner Division?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The Government of India have assumed liability for the construction and maintenance of the following two roads in Rajasthan under the provisional National Highway Scheme—

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| (i) Delhi-Ahmedabad-Bombay road (N.H. No. 8) | 370 miles
in Rajasthan |
| (ii) Agra-Bombay Road (N.H. No. 3) | 20 miles
in Rajasthan. |
| (c) No. | |

LAND CENSUS

211. **Shri A. M. Thomas:** (a) Will the Minister of Food and Agriculture be pleased to state what steps, if any, have been taken by the Government of India to conduct the census with regard to the nature and extent of the holdings in land (Land Census) envisaged in the Five Year Plan?

(b) By what time will the Central Government be able to finish the work with the assistance of the States Governments?

The Minister of Food and Agriculture (Shri Kidwai): (a) The proposal for a census of land distribution and cultivation to be carried out during 1953 is under examination.

(b) After a detailed scheme has been drawn up, it will be possible to indicate the date when the census will be completed.

LOSS IN DISTRIBUTION OF FOOD BY
TRAVANCORE-COCHIN

212. **Shri A. M. Thomas:** (a) Will the Minister of Food and Agriculture be pleased to state what is the amount proposed to be given by the Central Government to the State of Travancore-Cochin in 1953-54 towards the loss incurred in the distribution of food?

(b) What is the total amount of loss estimated for that State in the said year?

The Minister of Food and Agriculture (Shri Kidwai): (a) The request made by the State Government is under consideration.

(b) It is not yet possible to estimate the amount.

RADIO LICENCES

213. **Dr. Amin:** Will the Minister of Communications be pleased to state:

(a) the number of Radio Licences issued by Government in Baroda, Broach, Panchmahal, Surat and Kaira Districts of Bombay State during the year 1952; and

(b) the amount of licence fees collected from the people of these areas during the same period?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). The figures for Panchmahal are not separately maintained. They are included in the figures of Baroda. Total number of licences issued during the year 1952 and approximate fees realized are given in the table below:—

Name of District	No. of licences	Fees realized
Baroda (including Panchmahal)	8644	Rs. 1,36,349
Broach	2259	35,778
Surat	8842	1,39,907
Kaira	3324	54,698

CHOLERA

214. **Shrimati Renu Chakravartty:** (a) Will the Minister of Health be pleased to state whether the Statistical Studies Section of the World Health Organisation undertook a study of the prevalence of cholera in India?

(b) What are the results of their study?

(c) Which are the areas, according to their study, most affected by the prevalence of cholera?

(d) Have they made any calculations regarding the percentage of population affected by cholera in these areas and if so, what are the figures?